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O.A. No. 82 of 2009

Order dated: 26.09.2011

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)

The matter was first listed for admission on 16.02.2009 but due to the absence of the Ld. Counsel for the applicant, it was directed to <sup>be</sup> put up ~~the matter~~ as and when moved by him. Since no effort was made to list the matter, the same was again posted by the Registry on 22.03.2010 for admission and on that date also neither the applicant nor his counsel appeared. Today again this matter is listed without any step being taken either by the applicant or by his counsel.

In the above circumstances, it appears that the applicant is no longer interested to prosecute this case. Accordingly, this O.A. is dismissed for default.

Copy of this order be sent to the applicant in his address given in the O.A.

  
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MEMBER (Admn.)